

(28)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/186 & 187 /CAA/2017
NAME OF THE TRANSFEROR : SAINT GOBAIN RESEARCH INDIA PVT LTD
NAME OF THE TRANSFERRE : SAINT GOBAIN INDIA PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	PAWAN SHABAKH	COUNSEL FOR PETITIONERS	K.P.S.
2.	K. MANIVANNAN	AR FOR DL	

ORDER

Counsel for applicant present. Representative of Official Liquidator present.
Heard the applicant. Counsel for applicant undertakes to pay Rs.50,000/- towards
fees for the Chartered Accountant through the office of the Official Liquidator
as per the practice in vogue. Order is reserved.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)